

tion No. G.S.R. 371 in Gazette of India dated the 13th March, 1976.

- (ii) The Post Office Savings Certificates (Amendment) Rules, 1976, published in Notification No. G.S.R. 372 in Gazette of India dated the 13th March, 1976. [Placed in Library. See No. LT-10542/76.]

- (3) A copy of the Consolidated Report (Hindi and English versions) on the working of the twenty-two public sector banks for the year ended 31st December, 1974. [Placed in Library. See No. LT-10543/76.]

AIRCRAFT (AMENDMENT) RULES, 1976

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI SUREN-DRA PAL SINGH): I beg to lay on the Table a copy of the Aircraft (Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 69 in Gazette of India dated the 10th January, 1976, under section 14A of the Aircraft Act, 1934 together with an explanatory note. [Placed in Library. See No. LT-10544/76.]

REPORT OF THE CAG OF INDIA, FOR 1974-75, UNION GOVERNMENT (CIVIL)

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): I beg to lay on the Table—

- (1) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India, for the year 1974-75, Union Government (Civil) under article 151(1) of the Constitution.
- (2) A copy of the Union Government Appropriation Accounts (Civil) for the year 1974-75 (Hindi and English versions).

[Placed in Library. See No. LT-10545/76.]

NOTIFICATIONS UNDER EXPORT (QUALITY CONTROL AND INSPECTION) ACT.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under subsection (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:—

- (1) The Export of Frog Legs (Inspection) Second Amendment Rules, 1976, published in Notification No. S.O. 764 in Gazette of India dated the 21st February, 1976.
- (2) The Export of Light Engineering Products (Inspection) Rules, 1976, published in Notification No. S.O. 894 in Gazette of India dated the 28th February, 1976.
- (3) The Export of Chrome Pigments (Quality Control and Inspection) Amendment Rules, 1976, published in Notification No. S.O. 977 in Gazette of India dated the 6th March, 1976. [Placed in Library. See No. LT-10546/76.]

12.02 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

- (1) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Vote on